IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 208
(IB)-148/ND/2024
IA- 2275/2024

IN THE MATTER OF:
Uma Goel Through Resolution Professional ... Appellant/Petitioner
Piyush Moona

Under Section: 94 of IBC, 2016

Order delivered on 02.07.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ **SH. SUBRATA KUMAR DASH**
HON'BLE MEMBER (J) **HON'BLE MEMBER (T)**

PRESENT:
For the Appellant :
For the RP : Mr. Vinod Chaurasya

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2275/2024: Mr. Vinod Chaurasya, Ld. Counsel appearing for the RP submitted that the application filed under Section 99 of IBC, 2016, is scheduled to be heard on 10.07.2024. At his request, the hearing is deferred to 10.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)

UPASANA